NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : CA/57/IB/2018 : CP/511/ (IB)/CB/2017 **PETITION NUMBER** : PAHARPUR COOLING TOWERS LTD NAME OF THE PETITIONER(S) : CETHAR LTD & 3 ORS NAME OF THE RESPONDENT(S) UNDER SECTION : 60 **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM C. J. Melwith 1. P.H. ARVINDH PANDIAN SEMOK the Applicant FOR BAWAN JHABAKH Representing coursel Stanul J. Ebenezzer Inbarej

ORDER

Counsel for the Applicant present. Counsel for R1 and R2 present. No representation on behalf of R3 and R4. Counsel for R1 and R2 is directed to file counter in CA/57/IB/2018 filed in CP/511/IB/CB/2017. Counsel for the Applicant undertakes to renew all the three bank guarantees relating to the subject matter. The Counsel for the Applicant will send a copy of this order to the concerned banks for information and record. Put up on 09.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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